

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **23.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/914/2019
NAME OF PETITIONER : Hellman Worldwide Logistics Pvt Ltd
NAME OF RESPONDENT : Penda Marketing Pvt Ltd
SECTION : Sec 9 of IBC, 2016

ORDER

Learned Counsel for Petitioner Ms. Nivedita Bhaskaran and Learned Counsel for Respondent Mr. Haridya Iyengar for Mr. B. Dhanaraj are present through video conferencing platform.

Since the pleadings in this matter have been completed, the matter is finally taken up for final hearing. However, during the course of submissions by Learned Counsel for the Petitioner it is seen that an invoice copies which have been annexed along with the Petition are not legible and in the circumstances Learned Counsel for Petitioner is directed to file a clear and legible copy of the said invoices before this Tribunal so that final hearing can be taken up with the right earnest.

Since a request is made for physical hearing, the matter is posted to **22.04.2021** for physical hearing.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)